

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/225/2016

NAME OF THE TRANSFEROR

: KAMLESH KALIDAS SHAH

NAME OF THE TRANSFERRE

: TVS MOTORS LTD + 10

UNDER SECTION

: 111A

S.No. Name (in Capital)

Represented by

Signature

1 C. Kamaontranava

PCS

2. A.m. smidherer

Jetotoner.

And 2

<u>ORDER</u>

Counsel for both the parties present. Counsel for the Petitioner has already filed written submission. Counsel for Respondent today filed the written submission. Counsel for the Petitioner prayed for time to make oral submission. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)